

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 705 OF 2008

VARUN CHAUDHARY

Appellant (s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(With appln(s) for bail, permission to file additional documents and office report)

WITH APPEAL(CRL) NO. 561 of 2008

(With appln. for exem. from filing OT)

Date: 31/03/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDKAM SHARMA

HON'BLE MR. JUSTICE C.K. PRASAD

For Appellant(s)	Mr.	Uday U.Lalit, Sr.Adv.
	Mr.	Sanjay R. Hegde, Adv.
	Mr.	A.Rohan Singh, Adv.
	Mr.	Ramesh Kr. Mishra, Adv.

For Respondent(s)	Dr.	Manish Singhvi, Adv.
	Mr.	Devanshu Kumar, Adv.
	Mr.	Vinay Sharma, Adv.
	Mr.	Milind Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Uday U. Lalit, learned senior counsel commenced his arguments at 3.15 p.m. and was on his legs when the Court rose for the day. The matters remained part-heard.

[SUMAN WADHWA]
COURT MASTER[VINOD KULVI]
COURT MASTER